

TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY PART-II
SECTION 3, SUB-SECTION (ii) DATED THE 10th DECEMBER, 1993

Government of India
Ministry of Finance
Department of Revenue
National Committee for Promotion
of Social and Economic Welfare

New Delhi the 10th December, 1993

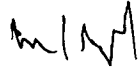
NOTIFICATION

S.O. (E) In exercise of the powers conferred by sub-section (1) read with clause (b) of the Explanation to section 35AC of the Income-tax Act, 1961 (43 of 1961), the Central Government on the recommendations of the National Committee, hereby approves the institution specified in column (2) of the table below and project cost thereof as mentioned in column (3) and (4) of the said table.

TABLE

S. No.	Name of the Institution	Project or Scheme	Maximum cost for which approved
(1)	(2)	(3)	(4)
1.	National Press India NPI Centre, 9, Pusa Road <u>New Delhi-110005</u>	NPI Relief Fund for Rehabili- tation of the survivors of Earth quake victims in Karnataka and Maharashtra.	Rs.3000 lakhs.

2. This notification shall remain in force for a period of two years in relation to the assessment years 1994-95 and 1995-96.


(V.K. Sehgal)

Deputy Secretary to the Government of India

No. 9431
F.No.NC-174/93

[illegible]

1. பூதேய ஸ்தலம் நல்லது

[illegible]

(1.)	3000	3000	3000
(2.)	3000	3000	3000
(3.)	3000	3000	3000
(4.)	3000	3000	3000

அதிபல மலகதததத
தததததததததததத
தததததததததததத

ዚህ ሰነድ የሚገልጽበት

ዘሃይ ከ ከከከከከከከ

पुनर्लिखित

മലയാളത്തിലെ പ്രസിദ്ധപ്പെടുത്തിയ കൃതികളുടെ പട്ടിക

ਕਾਮ ਅਤੇ ਭੈਰਵੀ ਸਰਕਾਰ, ਅਪ-ਕਰ ਅਧਿਕਾਰ, 1961-1961 ਕਾ 43
ਕੀ ਧਾਰਾ 35 ਕਾ ਕੇ ਅਧੀਕਾਰ ਕੇ ਭੈਰਵੀ ਕੇ ਸਾਧ ਪਤਨ ਤੇ ਧਾਰਾ 11 ਫਾਰਟ ਪਦਮ
ਸ਼ਿਕਸਾ ਕਾ ਪ੍ਰਧਾਨ ਕਰਨ ਵੇਲੇ, ਰਾਸ਼ਟਰੀ ਸਮਿਤੀ ਕੀ ਸਿਧਾਂਤ ਪਰ, ਜੀਏ ਫੀ ਜੀ ਸਮਿਤੀ
ਕੇ ਨਾਮ 28 ਸ਼ਿਕਸਿਕ, ਸੰਘ ਅਤੇ ਤਕਾ ਸਮਿਤੀ ਕੇ ਨਾਮ 3 ਅਤੇ ਨਾਮ 4 ਸ਼ਿ

112571E

[illegible]

। पुण्ये नृपते नमः ॥

முதுகு கூ மெல்லு கூ அரு உரு கரு

உதய பதிப்பு

ሰላም ላይ

2102H 0211k

2115106

— १३२ —